



NOTIFICATION No. 151 / 2020

The Government in G.O.Ms. No.297, Home (Cts-III) Department, dated 05.04.2017, have issued orders, sanctioning the constitution of Six Additional Assistant Courts and Four Additional Assistant Courts (for trying E.P. Cases), in the cadre of Senior Civil Judge at Chennai.

The Senior Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

S. No (1)	Name and Designation (2) Thiru / Tmt. / Selvi.	Transferred and posted as (3)
1	R.V.Rajakumar, XI Metropolitan Magistrate, Saidapet, Chennai.	XIX Assistant Judge, City Civil Court, Chennai, in the newly sanctioned Court.
2	J.Jeya Suthahar, XVIII Metropolitan Magistrate, Saidapet, Chennai.	XX Assistant Judge, City Civil Court, Chennai, in the newly sanctioned Court.
3	K.S. Arun Sabhpathy, X Metropolitan Magistrate, Egmore, Chennai.	XXI Assistant Judge, City Civil Court, Chennai, in the newly sanctioned Court.
4	M.Sivasakthi, Special Sub Judge-II, Special Court to deal with MCOP Cases, Chennai.	XXII Assistant Judge, City Civil Court, Chennai, in the newly sanctioned Court.
5	L.Maheswari, Metropolitan Magistrate, Special Court to try CBCID cases in CC No.3876/2009 for the offences punishable under the Prize Chits and Money Circulation Scheme (Banning) Act, 1978, Egmore, Chennai.	XXIII Assistant Judge, City Civil Court, Chennai, in the newly sanctioned Court.

S. No (1)	Name and Designation (2) Thiru / Tmt. / Selvi.	Transferred and posted as (3)
6	G.Essakiappan, XVI Metropolitan Magistrate, George Town, Chennai.	XXIV Assistant Judge, City Civil Court, Chennai, in the newly sanctioned Court.
7	M.S.Manimekalai, VII Judge, Court of Small Causes, Chennai.	XXV Assistant Judge, City Civil Court, Chennai, (for trying E.P. Cases) in the newly sanctioned Court.
8	G.Prabakaran, VIII Judge, Court of Small Causes, Chennai.	XXVI Assistant Judge, City Civil Court, Chennai, (for trying E.P. Cases) in the newly sanctioned Court.
9	P.Saravanabhavan, IX Judge, Court of Small Causes, Chennai.	XXVII Assistant Judge, City Civil Court, Chennai, (for trying E.P. Cases) in the newly sanctioned Court.
10	R.Rathinavel Pandian, XXII Metropolitan Magistrate (Mobile Court), Egmore, Chennai.	XXVIII Assistant Judge, City Civil Court, Chennai, (for trying E.P. Cases) in the newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 16.12.2020.**

**Sd/- R.Poornima
REGISTRAR GENERAL(i/c)**

